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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP 407/2005
OA 2050/2004**

New Delhi, this the 30th day of November, 2005

**HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

1. Ms. Vandana
W/o Shri Roshan Lal
Technical Assistant
DDU Hospital, Harinagar,
New Delhi.

R/o F-255, Vikaspuri,
New Delhi-110 018.
2. Ms. Poonam Bakshi
W/o Shri Yogi Bakshi
Lab Technician
DDU Hospital, Harinagar,
New Delhi.

R/o B-160, Vishwas Park,
Uttam Nagar, New Delhi.
3. Shri Ram Parvesh Roy
S/o Shri Bhola Ram
Lab Assistant,
DDU Hospital, Harinagar,
New Delhi.

R/o H-22, Shakurpur,
Delhi-110 034.
4. K. Sunil Kumar
S/o Shri Karunakaran,
Jr. Radiographer,
DDU Hospital, Hari Nagar,
New Delhi.

R/o 10/126, Subash Nagar,
New Delhi – 110 067.Petitioners.

(By Advocate Shri K.N.R. Pillai)

VERSUS

1. Shri S.P. Aggarwal
Principal Secretary (Medical)
Govt. of NCT of Delhi,
Dept. Of Health & Family Welfare,

Wb

Delhi Sachivalaya,
New Delhi – 110 002.

2. Dr. M.C. Nath
Medical Superintendent,
DDU Hospital,
Hari Nagar,
New Delhi.Respondents.

(By Shri Rajesh Sachdeva, Office Superintendent, departmental representative)

O R D E R (ORAL)

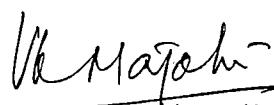
By Shri V.K. Majotra, Vice-Chairman (A):-

Shri Rajesh Sachdeva, Office Superintendent, who appears on behalf of respondents, states that an order dated 11.10.2005 has been passed by the respondents in compliance of Tribunal's directions dated 24.10.2002; copy of said order has been taken on record.

2. Learned counsel for applicant agrees that Tribunal's directions have been complied with. As such the present proceedings of CP are dropped and notices to respondents are discharged.


(Mukesh Kumar Gupta)
Member (J)

/gkk/


30.11.05
(V.K. Majotra)
Vice-Chairman (A)